

AMARNATH SECURITIES LIMITED

(Regd. Office: 1/104, Sarthak, Opp. C. T. Centre, B/H. Swastik Cross Road, C. G. Road, Ahmedabad -380009, Gujarat, India.

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Recommendations of the Committee of Independent Directors (IDC) on the Open Offer to the Shareholders of the Amarnath Securities Limited ("ASL" or the "Target Company") under Regulation 26 (7) of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations")

1	Date	November 13, 2020
2	Name of the Target Company	AMARNATH SECURITIES LIMITED
3	Details of the Offer pertaining to Target Company	Open Offer is being made by the Acquirer for the acquisition of 7,80,052 (Seven Lakh Eighty Thousand and Fifty Two) fully paid-up equity shares of Rs.10/- each representing 26.00 % of the equity and voting share capital at a price of Rs. 18.13/- (Rupees Eighteen and Thirteen Paise Only) per equity share including interest @ 10% per annum per Equity Share for the delay in the payment beyond the Scheduled Payment Date, payable in cash in terms of regulation 3(1) & 4 of the SEBI (SAST) Regulations, 2011.
4	Name(s) of the Acquirer	Mr. Sureshababu Malge
5	Name of the Manager to the Offer	CAPITALSQUARE ADVISORS PRIVATE LIMITED SEBI REGN NO: INM000012219 (Contact Person: Mr. Tanmoy Banerjee) 208, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (E), Mumbai 400 093, Maharashtra, India Phone No +91-22-6684 9999; +91 98742 83532; Fax: +91-22-6684 9998 Email: tanmoy.banerjee@capitalsquare.in / mbd@capitalsquare.in Website: www.capitalsquare.in
6	Members of the Committee of Independent Directors ("IDC")	Mrs. Archana Dakhale, Chairman of the Committee; Mr. Jaid Kojar, Member
7	IDC Member's relationship with the Target Company (Director, Equity shares owned, any other contract/ relationship), if any	None of the Members of the IDC hold any equity shares in the Target Company nor have any relationship with the other Directors of the Target Company and apart from being the directors of the TC they are not related to each other in any manner.
8	Trading in the Equity shares/other securities of the Target Company by IDC Members	No trading has been done by the IDC Members in the Equity Shares/ Other Securities of the Target Company since their appointment.
9	IDC Member's relationship with the Acquirer (Director, Equity shares owned, any other contract/ relationship), if any.	None of the IDC Members have any relationship with the Acquirer.
10	Trading in the Equity shares/other securities of the Acquirer by IDC Members	Not Applicable
11	Recommendation on the Open offer, as to whether the offer, is or is not, fair and reasonable	Based on the review of PA, DPS, DLOF and LOF issued by the Manager to the Offer on behalf of the Acquirer, IDC Members believe that the Open Offer is in accordance with the SEBI(SAST) Regulations and to that extent is fair and reasonable.
12	Summary of reasons for recommendation	Based on the review of PA, DPS, DLOF, and LOF, IDC has considered the following for making its recommendation: a. Offer Price is higher than the amount as certified by the Independent Valuer. b. Offer Price includes interest @ 10% per annum per Equity Share for the delay in the payment beyond the Scheduled Payment Date. c. Offer Price is justified in terms of Regulation 8(2) of the SEBI (SAST) Regulations. Keeping in view the above fact IDC is of the view that the Offer Price of Rs. 18.13/- payable to the Public Shareholders of the Target Company of this open offer is fair and reasonable. However, the shareholder should independently evaluate the offer and take informed decision in the matter.
13	Details of Independent Advisors, if any.	Nil
14	Any other matter to be highlighted	Nil

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

For and on behalf of
The Committee of Independent Directors of
AMARNATH SECURITIES LIMITED

Archana Dakhale
Chairman- Committee of Independent Directors

Place: Mumbai
Date: 12.11.2020

Signed Comm.